

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.69 of 2013

Dated : 8th July, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Hooghly Chambers of Commerce and Industry ... Appellant(s)

Versus

West Bengal Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant (s) : Mr. Gaurav Dudeja

Counsel for the Respondent (s): Mr. C.K. Rai for R.1
Mr. Sakya Singha Chaudhuri
Mr. Anand Kr. Srivastva for R.2

ORDER

Actually this matter was directed to be posted before the Division Bench of this Tribunal on 18.07.2013. But by mistake it has been posted today. The Registry is directed to give explanation for posting this matter by mistake today instead of 18.07.2013 causing inconvenience to the lawyers appearing for the parties. The explanation by the Registry is offered immediately.

Post the matter on **18.07.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/pg